

HIGH COURT OF CHHATTISGARH : BILASPUR

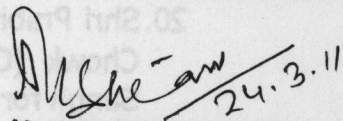
ORDER

No. 207 /Confdl./2011
II-2-1/2011

Bilaspur, dated 24th March, 2011

On revocation of suspension of Shri L.R. Thakur, Member of Higher Judicial Service, vide Registry Order No. 01/Comp./2011 dated 24-03-2011, he is, hereby, posted as II Additional District & Sessions Judge, Ambikapur with immediate effect on his reinstatement in service.

BY ORDER OF THE HIGH COURT


(A.K.SHRIVASTAVA)
REGISTRAR GENERAL

Endt. No. 208 /Confdl./2011
II-2-1/2011

Bilaspur, dated 24th March, 2011

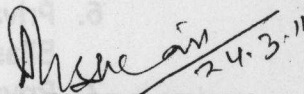
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1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
2. Private Secretary to Hon'ble Shri Justice I.M. Quddusi, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information
3. Private Secretary to Hon'ble Shri Justice Dharendra Mishra, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
4. Private Secretary to Hon'ble Shri Justice Sunil Kumar Sinha, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
5. Private Secretary to Hon'ble Shri Justice Satish K. Agnihotri, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
6. Private Secretary to Hon'ble Shri Justice T.P.Sharma, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
7. Private Secretary to Hon'ble Shri Justice Nawal Kishore Agarwal, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
8. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
9. Private Secretary to Hon'ble Shri Justice Rangnath Chandrakar, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
10. Private Secretary to Hon'ble Shri Justice R.L. Jhanwar, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
11. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
12. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information

Contd.2/-

13. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
14. Registrar (Vigilance and I & E), High Court of Chhattisgarh, Bilaspur for information.
15. Director/Additional Director, Judicial Officers' Training Institute, High Court of Chhattisgarh, Bilaspur for information.
16. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, D.K.S.Bhavan, Shastri Chowk, Raipur for information and necessary action.
17. Shri L.R. Thakur, previously under suspension with headquarter at Ambikapur, presently II Additional District & Sessions Judge, Ambikapur for information and compliance.
18. District & Sessions Judge, Surguja (Ambikapur) for information. He is requested to send immediately taking over charge report of the concerned Officer to this Registry.
19. District & Sessions Judge, Bastar (Jagdalpur)/ Mahasamund/ Dakshin Bastar (Dantewara)/ Raigarh/ Korba/ Kabirdham (Kawardha)/ Jashpur/ Raipur/ Durg/ Bilaspur/ Uttar Bastar (Kanker)/ Rajnandgaon/ Koriya (Baikunthpur)/ Janjgir-Champa/ Dhamtari for information.
20. Shri Prabhat Kumar Shastri, Legal Advisor, Chhattisgarh Lok Ayog, Near Gandhi Chowk (Old Malaria Office), Raipur and Secretary, Chhattisgarh Nyayadhish Sangh for information.
21. Additional Registrar (Judicial/ Administration/ D.E. & E.), High Court of Chhattisgarh, Bilaspur for information.
22. Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
23. Deputy Registrar (Copying & Central Filing/ Protocol & Works/ Civil, Criminal & Writ/ S.W., Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
24. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
25. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
26. Member-Secretary, Chhattisgarh State Legal Services Authority, Warehouse Road, Bilaspur for information.
27. Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
28. Accountant General, 12/27, Raman Mandir Ward, Raipur Ice Factory Building, Fafadih, Raipur for information.
29. Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(A.K. SHRIVASTAVA)
REGISTRAR GENERAL